



\$~29

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 1012/2023 CRL.M.A. 3858/2021, 9981-82/2023 SHRAVAN GUPTA

..... Petitioner

Through: Mr.Vikas Pahwa, Sr. Advocate with Mr.Tanvir Mir, Mr.Yudhishter Singh, Mr.Prabhav Ralli, Mr.Saud Khan and Mr.Sangram Singh, Advocates.

versus

DIRECTORATE OF ENFORCEMENT

..... Respondent

Through: Mr.Zoheb Hossain, counsel for ED with Mr.Vivek Gurnani, Advocate.

CORAM: HON'BLE MR. JUSTICE YOGESH KHANNA <u>O R D E R</u>

11.05.2023

%

1. List on 07.08.2023.

YOGESH KHANNA, J.

MAY 11, 2023 VLD